

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 49(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)



**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 1.09.2016**

NAME OF THE COMPANY: Sh. Rajat Kumar Bhalotia & ors

Vs.

M/s. Sai Tech Medicare Pvt. Ltd. & Ors.

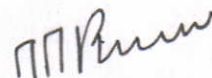
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rajesh Kumar Adv.		Petitioner	
2.	Rakesh Kumar, Adv		Respondent	

Order

Ld counsel for the parties have stated that the matter is posted for hearing before the High Court on 09.09.2016.

List on 27.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

01st September, 2016
(P.K. SUD)